

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

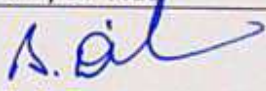
Cause List dated 09.11.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	S.C.15033/2015	P.P.	K.B.K.S.
2	S.C.15012/2016	P.P.	H.R.
3	M.V.C.116/2019	N.K.S.	Y.M.H.
4	M.V.C.91/2019	A.R.	M.V.N.
5	M.C.15008/2020	M.M.B.	N.S.H.
6	R.A.15044/2017	S.K.S.	M.S.
7	R.A.15004/2018	L.S.	R.M.G.
8	R.A.15019/2018	B.M.	D.N.N.
9	R.A.15020/2018	B.M.	G.V.V.
10	R.A.15091/2019	V.V.	S.S.
11	R.A.15092/2019	V.V.	S.S.
12	R.A.15093/2019	V.V.	S.S.
13	R.A.15094/2019	V.V.	S.S.
14	R.A.15095/2019	V.V.	S.S.
15	R.A.15096/2019	V.V.	S.S.
AFTERNOON SESSION			
1	R.A.15043/2018	T.N.S.	S.V.R.
2	R.A.15040/2019	K.N.M.	V.S.
3	R.A.15098/2019	K.N.M.	K.S.
4	R.A.15042/2018	G.R.P.	G.S.
5	R.A.15032/2019	G.S.N.	D.B.M.
6	R.A.15079/2019	N.R.	K.N.M.
7	A.S.15001/2020	B.V.P.A.	
8	A.S.15002/2020	B.V.P.A.	
9	M.V.C.35/2019	G.M.S.	A.M.R.
10	R.A.15028/2020	R.B.S.	
11	Misc.15001/2018	M.B.R.	V.K.
12	S.C.5027/2018	P.P.	T.G.R.
13	CrI.A.15005/2020	N.J.	

14	CrI.Misc.15159/2020	K.L.S.	P.P.
15	CrI.Misc.15167/2020	M.M.	P.P.
Judgment \ Orders			
1	P & SC 15010/2020	G.V.B.	
2	CrI.Misc.15160/2020	Lakshmisha	P.P.

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 09-11-2020

MORNING SESSIONS			
HEARING / Arguments			
Case No.			Plaintiff / Defendants Name
1.	O.S.	1928/06	- Thammalah V/s. Rajendra Babu
2.	O.S.	516/15	- Muniyappa V/s. Bhaskar Shetty
3.	O.S.	552/08	- Akkayamma V/s. Venkataramanappa
4.	O.S.	796/07	- Veena V/s. Rajanna
5.	O.S.	362/11	- Rathamma V/s. Peddanna
6.	L.A.C.	13/15	- Nallamma V/s. SLAO
7.	O.S.	775/13	- Parvathamma V/s. Pillanjinappa
8.	O.S.	634/06	- Krishnappa V/s. Chikkalakshamma
9.	O.S.	222/15	- Venkalakshamma V/s. Narayanappa
10.	O.S.	264/19	- Indra Hotels V/s. Narayana Swamy
11.	O.S.	123/15	- Kiran V/s. Srinivasa
12.	O.S.	882/20	- Munigangappa V/s. Hanumanthaiah
13.	O.S.	733/20	- Puttamma V/s. Kempanna
14.	O.S.	638/16	- Venkatesh V/s. Sakamma
15.	O.S.	19/11	- Seenappa V/s. Krishnappa
AFTERNOON SESSION			
New Suit - Plaintiff / Defendant Name			
16.	O.S.	891/20	- Kempanna V/s. Vasantha Madhava Acharya
Hearing / Arguments			
17.	O.S.	10/17	- Seetharamaiah V/s. Nagamma
18.	O.S.	630/16	- Gurumurthy V/s. Munikrishnappa
19.	O.S.	307/15	- Krishna Yadav V/s. Subbalakshamma
20.	O.S.	737/16	- Ramakka V/s. Muniswamappa
21.	O.S.	111/12	- Varalakshamma V/s. Krishnappa
22.	O.S.	254/19	- Muniraja V/s. Muniyamma
23.	O.S.	840/20	- Lakshamma V/s. Venkatesh
24.	O.S.	241/14	- Muni Eramma V/s. Munilakshamma
25.	O.S.	649/20	- Lakshmikanta V/s. Ashwathnarayana
26.	O.S.	152/19	- Parameshwarachary V/s. Krishnachary
27.	O.S.	533/12	- Ashwathamma V/s. Nanjamma
28.	O.S.	737/16	- Vanishree V/s. Kusuma
29.	O.S.	703/20	- Parvathamma V/s. Krishnamma
30.	P & Sc.	4/20	- Channakeshava K V/s. NIL


Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 09-11-2020.

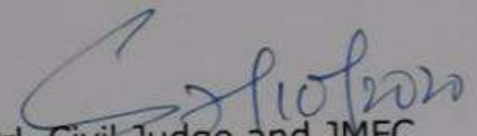
MORNING SESSION				
HEARING				
Case No.			Plaintiff Name	Defendants Name
1.	O.S.	534/18	- Chikkamuniyamma	Lakshmaiah
2.	O.S.	547/15	- Balaiah	Balappa
3.	O.S.	829/19	- Rathamma	Drakshayani
4.	O.S.	2141/06	- Nataraj	Susheelamma
5.	O.S.	2075/06	- Chandrakala	Mahadevamma
6.	O.S.	515/20	- Narayanamma	Narayanawamy
7.	O.S.	662/19	- Jaganath	Piliappa
8.	O.S.	715/14	- Ananda	Narayanamma
9.	O.S.	293/18	- Chikkathamanna	Narayanamma
10.	O.S.	332/10	- Savithamma	Prakash
11.	O.S.	95/14	- Yellamma	Rajamma
12.	O.S.	648/17	- Karagappa	Shamanna
13.	O.S.	793/06	- Ramesh	Nanjamma
14.	O.S.	842/14	- Saroja	Jayaramaiah
15.	O.S.	195/18	- Gangamma	Chikkamuniyamma
AFTERNOON SESSION				
16.	O.S.	665/13	- Vijayakumar	Veerabhadrachari
17.	O.S.	966/08	- Sarvamangala	Swarnalatha
18.	O.S.	146/07	- Srinivasa Gowda	Muniyappa
19.	O.S.	374/11	- Chikkamuniyappa	State of Karnataka
20.	O.S.	338/20	- Muniyappa	Laxminarasamma
21.	O.S.	98/07	- Akkayamma	Siddappa
22.	O.S.	403/16	- Yallappa	Lakshmiddevamma
23.	O.S.	211/07	- Sanjeevamma	Krishnappa
24.	O.S.	83/18	- Srinivasa	Rajanna
25.	O.S.	365/10	- Venkatesh	Ramadas
26.	O.S.	653/20	- T.A. Anand	State of Karnataka
27.	O.S.	886/20	- M. Krishnamurthy	N. Krishnamurthy
28.	O.S.	889/20	- Narasimhaiah	Subramanya
29.	F.D.P.	16/20	- Kashi Chennamma	Kashi Anjinappa
30.	M.C.	52/20	- Megha G.	Nil

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 09-11-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1.O.S.531/2019 2.CR.83/2020 CNPS	<u>HEARING</u> 1. Cmis /20 (Doddapoojappa 2. O.S.675/2014 3. O.S.845/2014 4. O.S.21/2015 5. O.S.293/2016 6. O.S.247/2017 7. O.S.403/2017 8. Ex.22/2018 9. O.S.611/2018 10. O.S.83/2019 11. MIS.6/20 12. PCR 563/2014
<u>EVIDENCE</u> 3. PCR 11/2020 4. PCR 13/2020 5. PCR 14/2020 6. PCR 135/2020 7. PCR 197/2020 8. PCR 198/2020 9. CMIS 181/2020 10.O.S.629/2013 11.O.S.743/2011 12.O.S.779/2011 13.O.S.787/2011 14.O.S.853/2011 15.O.S.941/2011	<u>NEW SUIT</u> 13. O.S.483/2020 (Kiran.P 14. O.S.485/2020 (Meera G singh
	<u>ORDERS</u> 15. O.S.247/2016


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP
dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 09-11-2020**

AFTERNOON SESSION	
<u>CIVIL AND CRIMINAL CASES</u>	
<u>HEARING/ARGUMENTS</u>	
1.	O.S.20/2009
2.	O.S.36/2020
3.	O.S.42/2020
4.	O.S.44/2020
5.	O.S.346/2020
6.	O.S.34/2020
7.	O.S.334/2020
8.	Cr.No.84/2020 (Vishwanathapura P.S.)
9.	PCR .../2020 (Ravikiran)
10.	PCR .../2020 (Vinaykumar)
<u>EVIDENCE</u>	
11.	C.Mis.232/2020
12.	C.Mis.234/2020
<u>JUDGEMENT</u>	
13.	O.S.256/2014
<u>NEW SUITS</u>	
14.	O.S.484/2020 (Srrenivasa Reddy Koppula)
15.	O.S.486/2020 (Smt.Preethi Krishnamurthy)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
7/11/2020
Addl. Civil Judge and JMFC,
Devanahalli.